

MEGHALAYA LEGISLATIVE ASSEMBLY

Bulletin Part - I

FRIDAY, THE 15TH MARCH, 2013.

The House met at 10 a.m. with the, Hon'ble Speaker in the Chair, and transacted business till 11:45 a.m. The day was allotted for transaction of Government Business.

Before taking up Item No. 1, Hon'ble Speaker informed the House that he has received an adjournment motion tabled by Shri James K. Sangma, MLA, the text of which is as follows: "Under Rule 56 of the Rules of Procedure and Conduct of Business in the Meghalaya Legislative Assembly, I would like to move a Motion of Adjournment in light of the Disruption of Power Supply to Garo Hills during this crucial time when students are appearing for their SSLC and HSSLC Examinations".

The Hon'ble Speaker then informed that the adjournment motion cannot be admitted as the Minister in-charge has not received a copy of the adjournment motion in time so as to enable him to be ready for reply. He further said that there is a motion on the same subject matter which will come up later.

1. Debate on Governors' Address

Shri R.V. Lyngdoh, MLA who submitted the Motion of Thanks initiated discussion.

The Hon'ble Speaker then informed the House that amendments to the Motion of Thanks to the Governors' Address has been submitted by Dr. Donkumar Roy, MLA, Shri Paul Lyngdoh, MLA, Shri Clifford Marak and Shri James K. Sangma, MLA, Dr. Donkumar Roy initiated discussion on the amendment to the Motion of Thanks. Other Members who participated in the discussion on the Debate on Governors' Address were Dr. Jemino Mawthoh, MLA and Dr. Celestine Lyngdoh, MLA.

2. Adjournment:

Since there was no more Business to be transacted, the House was adjourned till 10 a.m. on Monday, the 18th March, 2013.

Dated Shillong,
the 15th March, 2013.

Comm & Secretary,
Meghalaya Legislative Assembly.

